

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/154/2017
NAME OF THE PETITIONER : METAPHOR ARCHITECTS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. HARI BABU	Metaphor Counsel for petitioner.	P. Hari Babu 21/11/17
2.	B. Sarath Babu for ROC,	Representative of ROC respondents.	B. Sarath Babu

ORDER

Shri P Hari Babu, counsel for the petitioner present and made submissions. Shri B Sarath Babu, proxy representing the ROC present and prayed time for filing report. He is directed to file report and furnish copy of the same to the other side. Time extended at request for hearing submissions of the ROC. Put up on 28.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)